

IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No.264 of 2010

....

Seeta Devi & Ors. Appellants

Versus

Navin Kumar Gupteshwar & Ors. Respondents

....

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellants : Mr. M.K.Sah, Adv.
For the Respondents : Mr. Amresh Kumar, Adv.

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

12/10.09.2021 As prayed for by the learned counsel for the appellants, put up this case on 24.09.2021.

(Rajesh Kumar, J.)

Shahid/